

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

28

C.P No. 1102/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Omicron Sensing Pvt.Ltd.
V/s.
Fablab Engineering India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Amir Arsiwala	Advocate for Applicant	
②	Dr. D. S. Hatle	Adv for Respondent	

ORDER

CP No.1102/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)